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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER : Now, Papers to be laid on the Table.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR) : Madam, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 2009-2010.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 2008-2009, together with Audit Report thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above

(Placed in Library, See No. LT 1792/15/10)

...(Interruptions)

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : I beg to lay on the Table:-

(1) A copy of the following papers (Hindi and English versions) :-

- (i) Detailed Demands for Grants (Vol-I) of the Ministry of Home Affairs for the year 2010-2011.
- (ii) Detailed Demands for Grants (Vol-II) of the Ministry of Home Affairs (Union Territories without Legislature) for the year 2010-2011.

(Placed in Library, See No. LT 1793/15/10)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Home Affairs for the year 2010-2011.

(Placed in Library, See No. LT 1794/15/10)

...(Interruptions)

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE) : Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Aluminum Research Development and Design Centre, Nagpur, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Aluminum Research Development and Design Centre, Nagpur, for the year 2008-2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1795/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Madam, I beg to lay on the Table:-

A copy of the Andaman & Nicobar Islands (Rural Employment Grievance Redressal Mechanism) Rules, 2009 (Hindi and

English versions) published in the Notification No. 149/09/F. No. 6-43/GC/NREGA/2009(II)-PR in Andaman and Nicobar Administration Gazette dated the 28th October, 2009 under sub-section (1) of Section 33 of the National Rural Employment Guarantee Act, 2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above (Placed in Library, See No. LT 1796/15/10)

(3) A copy of the Andaman & Nicobar Islands (Panchayat Administration) (3rd Amendment) Rules, 2010 (Hindi and English versions) published in the Notification No. 20/2010/F. No. 3-27/2008/PR(PF) in Andaman and Nicobar Administration Gazette dated the 27th January, 2010 under Section 204 of the Andaman and Nicobar Islands (Panchayats) Regulation, 1994.

(Placed in Library, See No. LT 1797/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Madam, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Parliamentary Affairs for the year 2010-2011.

(Placed in Library, See No. LT 1798/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Madam, on behalf of Shri Ajay Maken, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 141 of the Border Security Force Act, 1968:-

(i) The Border Security Force (General Duty Officers) Recruitment (Second Amendment) Rules, 2009 published in the Notification No. G.S.R. 593(E) in Gazette of India dated the 21st August, 2009.

(ii) The Border Security Force General Duty Cadre (Non-Gazetted) Recruitment Amendment Rules, 2009 published in the Notification No. G.S.R. 153 in Gazette of India dated the 7th November, 2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i) of (1) above.

(Placed in Library, See No. LT 1799/15/10)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 155 of the Sashastra Seema Bal Act, 2007:-

(i) The Sashastra Seema Bal Combatised, Sub-Inspector (General Duty) Group 'B' Non Gazetted posts Recruitment Rules, 2009 published in the Notification No. G.S.R. 845(E) in Gazette of India dated the 25th November, 2009.

(ii) The Sashastra Seema Bal Combatised, Inspector (General Duty) Group 'B' Non-Gazetted posts Recruitment Rules, 2009 published in the Notification No. G.S.R. 935(E) in Gazette of India dated the 31st December, 2009.

(iii) The Sashastra Seema Bal Combatised, Inspector (General Duty) Group 'A' Combatised (General Duty)

Officers Recruitment (Amendment) Rules, 2009 published in the Notification No. G.S.R. 28(E) in Gazette of India dated the 13th January, 2010.

- (iv) The Sashastra Seema Bal Combatised, Inspector (General Duty) Group 'C' posts Recruitment Rules, 2009 published in the Notification No. G.S.R. 844(E) in Gazette of India dated the 25th November, 2009.

(Placed in Library, See No. LT 1800/15/10)

(4) A copy of each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992:-

(i) The Indo-Tibetan Border Police Force, Para Medical Cadre, Inspector (Pharmacist) Recruitment Rules, 2010 published in the Notification No. G.S.R. 34(E) in Gazette of India dated the 15th January, 2010.

(ii) The Indo-Tibetan Border Police Force, General Duty Cadre, Group 'A' Posts Recruitment (Amendment) Rules, 2009 published in the Notification No. G.S.R. 913(E) in Gazette of India dated the 21st December, 2009.

...(Interruptions)

(Placed in Library, See No. LT 1801/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Madam, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Civil) (No. 3 of 2009-10) (Autonomous Bodies)-Performance Audit of the functioning of Major Port Trusts in India, under Article 151(1) of the Constitution.

(Placed in Library, See No. LT 1802/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Madam, I beg to lay on the Table:-

(1) A copy of each of the following Notifications (Hindi and English versions) under Section 4(d) of the Destructive Insects and Pests Act, 1914:-

(i) The Plant Quarantine (Regulation of Import into India) (Third Amendment) Order, 2009 published in Notification No. S.O. 3269(E) in Gazette of India dated the 23rd December, 2009.

(ii) The Plant Quarantine (Regulation of Import into India) (Fourth Amendment) Order, 2009 published in Notification No. S.O. 3298(E) in Gazette of India dated the 24th December, 2009.

(Placed in Library, See No. LT 1803/15/10)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Lakshadweep Development Corporation Limited, Kavaratti, for the year 2008-2009.

(ii) Annual Report of the Lakshadweep Development Corporation Limited, Kavaratti, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1804/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Small Farmers' Agri-Business Consortium, New Delhi, for the year 1993-1998, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Farmers' Agri-

Business Consortium, New Delhi, for the year 1993-1998.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 1805/15/10)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Small Farmers' Agribusiness Consortium, New Delhi, for the year 1998-1999, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Farmers' Agribusiness Consortium, New Delhi, for the year 1998-1999.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 1806/15/10)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Small Farmers' Agribusiness Consortium, New Delhi, for the year 1999-2000, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Farmers' Agribusiness Consortium, New Delhi, for the year 1999-2000.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 1807/15/10)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Small Farmers' Agribusiness Consortium, New Delhi, for the year 2000-2001, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Farmers' Agribusiness Consortium, New Delhi, for the year 2000-2001.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 1808/15/10)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Small Farmers' Agribusiness Consortium, New Delhi, for the year 2001-2002, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Farmers' Agribusiness Consortium, New Delhi, for the year 2001-2002.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 1809/15/10)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Small Farmers' Agri-Business Consortium, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Farmers' Agri-Business Consortium, New Delhi, for the year 2002-2003.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 1810/15/10)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Coastal Aquaculture Authority, Chennai, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Farmers' Agri-Business Consortium, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT 1811/15/10)

(16) A copy of the Protection of Plant Varieties and Farmers' Rights (Third Amendment) Amendment Rules, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 901(E) in Gazette of India dated the 17th December, 2009 under Section 97 of the Protection of Plant Varieties and Farmers' Rights Act, 2001.

(Placed in Library, See No. LT 1812/15/10)

(17) A copy of the Bureau of Indian Standards (Recruitment to Scientific Cadre) Regulations, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 869(E) in Gazette of India dated the 9th December, 2009, under Section 39 of the Bureau of Indian Standards Act, 1986.

(Placed in Library, See No. LT 1813/15/10)

(18) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

- (i) The Sugarcane (Control) Amendment Order, 2010 published in the Notification No. S.O. 33(E)/Ess.Com./Sugarcane in Gazette of India dated the 7th January, 2010.
- (ii) The Fertiliser Control (Amendment) Order, 2010 published in the Notification No. S.O. 49(E) in Gazette of India dated the 11th January, 2010.
- (iii) S.O. 48(E) published in the Gazette of India dated the 11th January, 2010, notifying the specifications in respect of the fertilizers, mentioned therein, to be manufactured by M/s. Plant Gro Industries, Jodhpur for a period of three years from the date of publication of this notification.
- (iv) S.O. 47(E) published in the Gazette of India dated the 11th January, 2010, notifying the specifications in respect of the fertilizers, mentioned therein, to be manufactured by M/s. Punjab Chemicals and Crop Protection Ltd., Chandigarh, for a period of three years from the date of publication of this notification.
- (v) S.O. 30(E) published in the Gazette of India dated the 7th January, 2010, notifying the specifications in respect of the customized fertilizers, mentioned therein, for a period of three years to be manufactured by M/s. Coromandel International Limited for the area and crop as mentioned in the notification.
- (vi) The Essential Commodities Order, 2009 published in the Notification No. S.O. 3267(E) in Gazette of India dated the 22nd December, 2009.
- (vii) The Removal of (Licensing Requirements, Stock Limits and Movement Restrictions) on Specified Foodstuffs (Seventh Amendment) Order, 2009 published in the Notification No. S.O. 3249(E) in Gazette of India dated the 18th December, 2009.

(Placed in Library, See No. LT 1814/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): Madam, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Press Council of India, New Delhi, for the year 2008-2009, alongwith Audited Accounts.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1815/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): Madam, I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for the year 2010-2011.

(Placed in Library, See No. LT 1816/15/10)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Film Development Corporation Limited, Mumbai, for the year 2008-2009.

(ii) Annual Report of the National Film Development Corporation Limited, Mumbai, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. THE

(Placed in Library, See No. LT 1817/15/10)

...(Interruptions)

MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PATIL): Madam, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Youth Affairs and Sports for the year 2010-2011.

(Placed in Library, See No. LT 1818/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (KUNWAR R.P.N. SINGH): Madam, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956 :-

(i) S.O. 198(E) published in Gazette of India dated the 28th January, 2010 regarding acquisition of land for building (widening/four laning, etc), maintenance, management and operation of National Highway No. 37 (Charaiabhai-Teok Section) in the State of Assam.

(ii) S.O. 2718(E) published in Gazette of India dated the 29th October, 2009 regarding acquisition of land for building (widening/four laning, etc), maintenance, management and operation of National Highway No. 3 (MP/Maharashtra Border-Dhule Section) in the State of Maharashtra.

(iii) S.O. 2719(E) published in Gazette of India dated the 29th October, 2009 regarding acquisition of land for building (widening/four laning/six laning, etc), maintenance, management and operation of National Highway No. 3 (Panvel-Indapur Section) in the State of Maharashtra.

(iv) S.O. 2983(E) published in Gazette of India dated the 24th November, 2009 regarding authorization of Assistant Commissioner, Belgaum Sub-Division, Belgaum as the competent authority to acquire land for building (construction) of proposed Belgaum, Khanapur, Gunji and Ramnagar Bypass from National Highway No. 4A (Karnataka/Goa Boundary) in the State of Karnataka.

(v) S.O. 2991(E) published in Gazette of India dated the 24th November, 2009 regarding acquisition of land for building (widening/four laning, etc), maintenance, management and operation of National Highway No. 7 (Hyderabad-Bangalore Section) in the State of Karnataka.

(vi) S.O. 6(E) published in Gazette of India dated the 4th January, 2010 regarding acquisition of land for building (widening/two laning with paved shoulders etc), maintenance, management and operation of National

Highway No. 8 (Beawar-Gomati Choraha Section) in the State of Rajasthan.

- (vii) S.O. 3159(E) published in Gazette of India dated the 9th December, 2009 regarding acquisition of land for upgrading (widening are operation and maintenance of National Highway No. 7 (Hyderabad-Bangalore Section) in the State of Karnataka.
- (viii) S.O. 3222(E) published in Gazette of India dated the 15th December, 2009 regarding acquisition of land for building (widening/four laning, etc), maintenance, management and operation of National Highway No. 48 (Nelamangala-Hassan Section) in the State of Karnataka.
- (ix) S.O. 3223(E) published in Gazette of India dated the 15th December, 2009 regarding acquisition of land for building (widening/four laning, etc), maintenance, management and operation of National Highway No. 4 (Mulbagal-Andhra Pradesh/Karnataka border Section) in the State of Karnataka.
- (x) S.O. 131(E) published in Gazette of India dated the 20th January, 2010 regarding acquisition of land for building (widening/four laning, etc), maintenance, management and operation of National Highway No. 37 (Jorhat-Dibrugarh Section) in the State of Assam.
- (xi) S.O. 4(E) published in Gazette of India dated the 2nd January, 2010, regarding acquisition of land for building (widening/two laning, etc), maintenance, management and operation of National Highway No. 154 (Dhaleshwari-Bhairabi Section) in the State of Assam.
- (xii) S.O. 11(E) published in Gazette of India dated the 5th January, 2010, regarding rates of fees to be recovered from the users of National Highway No. 7 (Madurai-Virudhunagar Section) in the State of Tamil Nadu.
- (xiii) S.O. 12(E) published in Gazette of India dated the 5th January, 2010, regarding rates of fees to be recovered from the users of National Highway No. 45B (Trichy-Tovarankurichi Section) in the State of Tamil Nadu.
- (xiv) S.O. 13(E) published in Gazette of India dated the 5th January, 2010, regarding rates of fees to be recovered from the users of National Highway No. 31 (Purnea-Goyerkata Section) in the States of Bihar and West Bengal.
- (xv) S.O. 3288(E) published in Gazette of India dated the 24th December, 2009, regarding rates of fees to be recovered from the users of National Highway No. 7 (Silk Board Junction-Hosur Section) in the State of Karnataka.
- (xvi) S.O. 3289(E) published in Gazette of India dated the 24th December, 2009, regarding rates of fees to be recovered from the users of National Highway No. 79 (Nasirabad-Chittorgarh Section) in the State of Rajasthan.
- (xvii) S.O. 2898(E) published in Gazette of India dated the 16th November, 2009 regarding acquisition of land for building (widening/four- laning, etc.), maintenance, management and operation of National Highway No. 24 (Bareilly-Sitapur Section) in the State of Uttar Pradesh.
- (xviii) S.O. 3120(E) published in Gazette of India dated the 5th December, 2009 regarding acquisition of land for building (widening/six laning, etc.), maintenance, management and operation of National Highway No. 2 (Delhi-Agra Section) in the State of Uttar Pradesh.
- (xix) S.O. 3254(E) published in Gazette of India dated the 21st December, 2009 regarding acquisition of land for building (widening), maintenance, management and operation of National Highway No. 2 (Delhi-Agra Section) in the National Capital Territory of Delhi.
- (xx) S.O. 2882(E) published in Gazette of India dated the 12th November, 2009 regarding acquisition of land for building (widening/four- laning, etc.), maintenance, management and operation of National Highway No. 11 (Agra-Bharatpur Section) in the State of Uttar Pradesh.
- (xxi) S.O. 2899(E) to S.O. 2902(E) published in Gazette of India dated the 16th November, 2009 regarding acquisition of land for building (widening/four- laning, etc.), maintenance, management and operation of different stretches of National Highway No. 24 (Bareilly-Sitapur Section) in the State of Uttar Pradesh.

(Placed in Library, See No. LT 1819/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Highways Authority of India, New Delhi, for the year 2007-2008, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Highways Authority of India, New Delhi, for the year 2007-2008.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 1820/15/10)

...(Interruptions)
